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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/127/2016
NAME OF THE PETITIONER(S) : R. Jeyapaal
NAME OF THE RESPONDENT(S) : M/s Arjuna Engineering Private Limited & 2 others
UNDER SECTION : 397/398 402 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. P. ARULARASE.

Counsel for Respondent

P. Arularase

2) S. KARTIK
(99412 34076)

Counsel for Petitioner

S. Kartik

ORDER

Counsel for petitioner present. Proxy representing counsel for respondents present and sought time stating that senior counsel could not attend the Tribunal today to make his submissions due to personal inconvenience. Considering his request time enlarged. Put up on 21.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)